

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 23**  
**(IB)-438(PB)/2018**

**IN THE MATTER OF:**

Indian Overseas Bank

.... Petitioner

v.

M/s. Pixion Media Pvt Ltd & Ors

.... Respondent

**Order U/s. 7 of (IBC) in Liq**

**Order delivered on 29.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Liquidator : Adv. Mayuri Raghuvanshi, Adv. Vyom  
Raghuvanshi, Adv. Akanksha Rathore, Mr.  
Anil Kumar

For the IOB : Adv. Asmita Kumar

For the Applicant : Adv. Sahil Chandra, Adv. Parth Tiwari in IA-  
3070/2023

**ORDER**

**IA-3070/2023, IA-2891/2020**

Due to paucity of time, we are unable to take up the matter. At request and by consent, list the matter on **14.05.2024**.

**-Sd/-**  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

**-Sd/-**  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

29.04.2024  
Lalit